

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

11
Order dated 07. 05. 2003,

For admittance
Petition and matter
admit 7.5.03
without 55-81/2

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8223

By filing a memo-
randum dt. 7.5.03, Ld. Counsel
for the applicant seeks Permis-
sion to withdraw this OA.
Heard Mr. S. C. Santry, Ld.
Counsel for the applicant and
Mr. P. K. Mishra, Ld. & appearing
for the Respondents. On the face
of the said memorandum dt.
07.05.03, this OA is dismissed
as withdrawn. Send copies to
Parties and free copies of this
order be given to Ld. Counsel
for both sides.

*Order
07/05/03*

Member(s)

Copies of order may
be sent to the
Court. In writing.

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G.G. 05

*Dh
S.O.*